

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 291/MP/2018**

Subject : Petition under Section 79(1)(c) and 79(1)(h) of the Electricity Act, 2003 and Central Electricity Regulatory Commission (Open Access in inter-State Transmission) Regulations, 2008 and Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulation, 2009, for Deviation Settlement Account.

Petitioner : Indian Railways

Respondents : SLDC, Rajasthan and Others

Date of Hearing : 14.2.2019

Coram : Shri P.K. Pujari, Chairperson  
Dr. M.K. Iyer, Member  
Shri I.S. Jha, Member

Parties present : Shri M.G. Ramachandran, Advocate, Indian Railways  
Ms. Anushree Bardhan, Advocate, Indian Railways  
Shri S. Vallinayagam, Advocate, SLDC, Rajasthan & RVPNL

**Record of Proceedings**

Learned counsel for the Petitioner submitted that pursuant to the Commission's direction dated 31.1.2019, the Petitioner has filed the revised memo of parties and requested that in the present Petition, "Western Central Railways" may be considered as "Indian Railways". Learned counsel further requested the Commission to issue notice in the Petition.

2. Learned counsel appearing on behalf of Rajasthan Discoms accepted the notice and requested for time to file reply to the Petition.

3. After hearing the learned counsels for the Petitioner and Rajasthan Discoms, the Commission admitted the Petition and directed to issue notice to the Respondents.

4. The Commission directed the Petitioner to serve copy of the Petition on the Respondents immediately. The Respondents were directed to file their replies by 8.3.2019 with an advance to the Petitioner who may file its rejoinder, if any, by 22.3.2019. The Commission directed that due date of filing the replies and rejoinder should be strictly complied with. No extension shall be granted on that account.

5. The Petition shall be listed for hearing in due course for which separate notice will be issued.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**